

[Shri D. P. Yadav.]

Architecture, New Delhi, for the year 1971-72.

[Placed in Library. See No. LT-5107/73]

NOTIFICATION UNDER INDUSTRIES (DEVELOPMENT & REGULATION) ACT, 1951 AND REPORTS UNDER COIR INDUSTRY ACT, 1953

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI) : On behalf of Shri P. K. Mukherjee I beg to lay on the Table a copy of Notification No. S.O. 202(E) published in Gazette of India dated the 6th April, 1973 regarding the management of the New Maneckchock Spinning and Weaving Company Limited, Ahmedabad, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951.

[Placed in Library. See No. LT-5108/73]

I beg to lay on the Table—

(1) A copy each of the following Reports under sub-section (1) of section 19 of the Coir Industry Act, 1953 :—

(i) Annual Report (Hindi and English versions) on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the year 1971-72.

(ii) Half-yearly Report (Hindi version) on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the period from 1st April, 1971 to 30th September, 1971.

[Placed in Library. See No. LT-5109/73]

(2) A copy of the Central Silk Board (Amendment) Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R. 1250 in Gazette of India dated the 7th October, 1972, under sub-section (3) of section 13 of the Central Silk Board Act, 1948. [Placed in Library. See No. LT-5110/73]

REVIEW & ANNUAL REPORT OF NEYVELI LIGNITE CORPORATION FOR 1971-72 AND A STATEMENT RE. DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : I beg to lay on the Table—

(1) A copy each of the following papers

(Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Neyveli Lignite Corporation Limited, Neyveli (Tamil Nadu), for the year 1971-72.

(ii) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli (Tamil Nadu) for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above documents.

[Placed in Library. See No. LT-5111/73]

11.54 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

SHRI S. C. SAMANTA (Tamluk) : I beg to lay on the Table Minutes of the Ninth and Tenth sittings of the Committee on Absence of Members from the Sittings of the House held during the current session.

11.55 hrs.

STATEMENT RE. REPORTED DEATH OF SIX PERSONS IN U.P. DUE TO FOOD POISONING

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : On behalf of Shri Annasaheb P. Shinde I lay on the Table a Statement regarding the reported death of six persons in U.P. due to food poisoning.

STATEMENT

On enquiries from the Uttar Pradesh Government, it has been revealed that no milo was issued to any fair price shop in Banda District and, as such, no person died after eating rationed milo in that district.